## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/23/6 /A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Pijush Pratim Bairagi, District & Sessions Judge, West Karbi Anglong, Hamren

Dated Guwahati the / May, 2025.

Sub:

Station leave.

Ref:-

Your letter No. DJ/WKA/2025/Estt./1/384-86/ dtd. 02.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with the official vehicle, at own cost, from the evening of 03.05.2025 till the morning of 05.05.2025, has been granted. During your absence, the Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2003/ 23/7 /A, dated /5.5, 2025

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANI

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